

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 153 OF 2016**

**AND**

**APPEAL NO.79 OF 2016**

**Dated : 31<sup>st</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of :**

**UJVN Ltd., Dehradun**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar  
Mr. Jamnesh Kumar  
Mr. Purshottam Singh  
Mr. L.M. Verma, Director (F), (Rep).

Counsel for the Respondent(s) : Mr. Raunak Jain for R-1  
Mr. Pradeep Misra  
Mr. Manok Kr. Sharma for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **13.07.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*pr/kt*